## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:300 ANSWERED ON:25.07.2000 PANCHAYAT ELECTIONS RAJESH RANJAN (PAPPU YADAV)

### Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether a Legislation was enacted to provide Administrative and financial powers to Panchayats two years ago;
- (b) if so, the extent to which this Legislation has been implemented, so far, State-wise;
- (c) the names of States who have failed to hold the Panchayat elections in time so far; and
- (d) the names of the States where State Finance Commission has been set up and have submitted their reports, State-wise?

# **Answer**

### MINISTER OF RURAL DEVELOPMENT (SHRI SUNDAR LAL PATWA)

- (a): No Sir. The Constitution (73rd Amendment) Act, 1992 and Panchayats (Extension to Scheduled Areas) Act, 1996 (Act 40 of 1996) are the legislations providing for administrative and financial powers to Panchayats.
- (b): Does not arise.
- (c): All States except Assam, Arunachal Pradesh, Bihar, Pondicherry and NCT of Delhi have held the first round of Panchayat elections. As regards the Panchayat elections in Schedule V areas, the first round of elections have been held in all the States except Andhra Pradesh and Bihar.
- (d): A statement is appended.

#### ANNEXURE TO LOK SABHA UNSTARRED QUESTION NO. 300 TO BE ANSWERED ON 25.7.2000

- Sl.No. State/UTs Report of SFC
- 1. Andhra Pradesh Received
- 2. Arunachal Pradesh Not Set up
- 3. Assam Received
- 4. Bihar Report awaited
- 5. Goa Received
- 6. Gujarat Received
- 7 Haryana Received
- 8. Himachal Pradesh Received
- 9. Karnataka Received
- 10. Kerala Received
- 11. Madhya Pradesh Received
- 12. Maharashtra Received
- 13. Manipur Received
- 14. Orissa Received 15. Punjab Received
- 16. Rajasthan Received

- 17. Sikkim Received

- 18. Tamil Nadu Received
  19. Tripura Received
  20. Uttar Pradesh Received

- 20. Uttar Pradesh Received
  21. WestBengal Received
  22. A&N Islands Received
  23. Chandigarh Received
  24. D&N Haveli Received
  25. Daman &Diu Received
  26. NCT Delhi Not Set up
  27. Lakshadweep Received
  28. Pondicherry Received